

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO.HC.VII-87/1998/ 1926 /A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Imtiaz Ali,
District and Sessions Judge,
Goalpara.

Dated Guwahati, the 1st April, 2021.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. DJG /1586 Dated at Goalpara the 31st March, 2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 05.04.2021 along with station leave permission with your official vehicle, at your own cost, w.e.f. the evening of 03.04.2021 till the morning of 07.04.2021, has been granted. The Civil Judge & Assistant Sessions Judge, Goalpara and in her absence the senior most Judicial officer available at the station shall remain in charge of the District & Sessions Judge, Goalpara in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.**HC.VII-87/1998/1927** /A, dated 1.4.2021
Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

(b) 01/4/21
JT.REGISTRAR (VIGILANCE)
Pda